## fruit Agency for research work in industry

## 1205. SHRI NIHAR LASKAR : SHRI S. M. KRISHNA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to set up an agency for carrying out research work on the fruit industry in the country;

(b) if so, whether the World Bank has also decided to assist in setting up fruit industry in Assam; and

(c) if so, the main purpose of setting up the agency?

MINISTER OF STATE IN THE OF AGRICULTURE MINISTRY (SHRI ANNASAHEB P. SHINDE): (a) No sir.

(b) The proposal for horticultural development and processing of fruits was one of the proposals looked into by a World Bank Agro-Industries Reconnaissance Mission in February, 1971. A detailed project will be prepared on the basis of the Report of the Mission which is yet to be received.

(c) Does not arise.

## Central Assistance for Exploitation of Sea-Food available in Kerala Coast

1206. SHRIC. K. CHANDRAPPAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any proposal is under consideration to finance the State Fisheries Corporation in Kerala for intensely exploiting the sea-food available in Kerala coast: and

(b) if so, the salient features thereof and the decisions taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). There is no proposal under consideration of the Central Government for financial assistance to the State Fisheries Corporation in Kerala.

Winding up of State Farm in Hirakud.

1207. SHRI C. K. CHANDRAPPAN: Will the Miniser of AGRICULTURE be pleased to state:

(a) whether the State Farm in Hirakud is going to be wound up as it is running at a deficit; and

(b) if so, the reasons for this deficit in this particular farm, while most of the other farms run by State Farms Corporation had shown good results?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). In view of the consistant and continued agitation by the local tenants displaced by the construction of Hirakud Dam, cultivation operations at the farm have been severely hampered resulting in huge losses in running the farm from year to year. The State Government have been requested to offer an alternative site on the same terms and conditions already agreed to where cultivation operations could be carried on without any hinderance. In case the State Government is not in a position to offer any such alternative site it is possible that the Farm might be wound up. However, a final decision in the matter will be taken after hearing from the State Government.

## Shifting of Factories to places where Trade Union Movement is weak

1208. SHRI C. K. CHANDRAPPAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state: